DR. T. SUBBARAMI REDDY: Sir, I introduce the Bill

THE CINEMATOGRAPH (AMENDMENT) BILL, 2002

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

The question was put and the motion was adopted.

DR. T. SUBBARAMI REDDY: Sir, I introduce the Bill

MR. CHAIRMAN: Shrimati S.G. Indira; not present. Shri K.B. Krishna Murthy; not present. Shri Suresh Pachouri.

THE DROUGHT PRONE AREAS (SPECIAL PROVISIONS) BILL, 2002

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I beg to move for' leave to introduce a Bill to provide for the formulation of special development plans and establishment of an autonomous Authority to implement such plans in respect of the drought prone areas of the country particularly in the States of Madhya Pradesh, Bihar, Andhra Pradesh, Orissa, Rajasthan and Gujarat and for matters connected therewith.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI: Sir, I introduce the Bill.

THE HIGH COURT OF MADHYA PRADESH (ESTABLISHMENT OF A PERMANENT BENCH AT BHOPAL) BILL, 2002

SHRI SURESH PACHOURI (Madhya Pradesh) : Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Madhya Pradesh at Bhopal.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI: Sir, I introduce the Bill.

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